

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 23.12.2019

NOTICE

Take notice that the following matter will be listed on 02.01.2020 in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 4331 of 2019 in Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd & Anr. Vs. Tata Sons Ltd. & Ors	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria

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By Order

-sd/-
Registrar